NOTIFICATION
New Delhi, the 20th July, 1993

CS. S.R. 516/E) :—In exercise of the powers conferred by sub-section (1) read with clause (d) of sub-section (2) of section 25 of the University Grants Commission Act, 1956 (3 of 1956), the Central Government hereby makes the following rules regulating the method of recruitment to the post of Financial Adviser in the University Grants Commission, namely :—

1. Short title and commencement :— (1) These rules may be called the Financial Adviser, University Grants Commission (Recruitment) Rules, 1993.

(2) They shall come into force from the date of their publication in the Official Gazette.

2. Classification and scale of pay :— The classification of post, and the scale of pay attached there to shall be as specified in columns 3 and 4 of the Schedule annexed to these rules.

3. Method of recruitment, age limit, other qualifications etc.—The method of recruitment, age limit, qualifications and other matter relating to the said post shall be as specified in columns 5 to 12 of the said Schedule:

Provided that the University Grants Commission may, for reasons to be recorded in writing, relax the provisions relating to age limit for recruitments and the qualifications for recruitment in respect of the post mentioned in the Schedule

4. Disqualification.—No person,—

(a) who has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person;

shall be eligible for appointment to any of the said posts:

Provided that the University Grants Commission may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax.—Where the Central Government is of opinion that it is necessary or expedient so to do, it may by order, for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :—Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Name of post</th>
<th>Classification</th>
<th>Scale of pay</th>
<th>Whether selection or non-selection post</th>
<th>Age limit for direct recruitment</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Financial Adviser</td>
<td>Group 'A'</td>
<td>Rs. 5900-200-6700</td>
<td>Not applicable</td>
<td>Not applicable</td>
</tr>
</tbody>
</table>

Educational and other qualifications required for direct recruitment:

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Educational and other qualifications prescribed for the direct recruitment will apply in the case of promotion</th>
<th>Period of probation</th>
</tr>
</thead>
<tbody>
<tr>
<td>7</td>
<td>Not applicable</td>
<td>Not applicable</td>
</tr>
</tbody>
</table>

Not applicable
In case of recruitment by promotion, transfer, grades from which promotion to be made

<table>
<thead>
<tr>
<th>10</th>
<th>11</th>
<th>12</th>
</tr>
</thead>
</table>
| By transfer on deputation or on contract. Deputation/Contract period shall normally be 5 years. | Officers belonging to All India Services/Central Civil Services (Group 'A') with 17 years service in Group 'A' and holding analogous posts. Other things being equal, preference shall be given to officers belonging to Audit and Accounts Services. | 1. Chairman, University Grants Commission.  
2. Vice-Chairman, University Grants Commission.  
3. Two members of the Commission to be nominated by the Chairman, University Grants Commission.  
4. One outside expert to be nominated by Chairman, University Grants Commission.  
5. A representative of Central Government.  
6. Secretary, University Grants Commission. |

[No. F.4-34/93-U.I.]  
Dr. J.S. RAJPUT, Jt. Financial Adviser